

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 650 OF 2011

BEFORE THE REGISTRAR S.G. SHAH

ABID Appellant (s)

VERSUS

STATE OF U.P. Respondent(s)

(With office report)

Date: 10/10/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Vishwa Pal Singh,Adv.

For Respondent(s)

Mr Raman Yadav, Adv.
Mr. Abhisth Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Nobody is present for the appellant.

In the interest of justice, additional documents to be filed before
5.12.2012.

Mr Raman Yadav, the ld. Counsel for the respondent confirms that no
additional documents are to be filed.

| | (S.G.SHAH) |
| | REGISTRAR |

hj